

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT
SRINAGAR**

(Chief Justice's Secretariat)

Subject:- Implementation of High Court Order dated 20-04-2023 passed in SWP No.1753/2018 C/W SWP No.1960/2018 titled Mulk Raj & ors V/S High Court of J&K and ors.

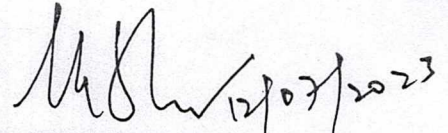
Notification

No. 1274 of 2023/PSY

Dated: - 12-07-2023

It is notified to all the concerned that viva voce of candidates who have qualified for appointment to the post of Junior Assistants under SC category in Kashmir province, advertised vide notification No.323 dated 26-05-2017, which was scheduled to be held on 25-05-2023 is rescheduled, and will be now held on 27-07-2023 at High Court wing Jammu at 10 A.M.

(By Order)



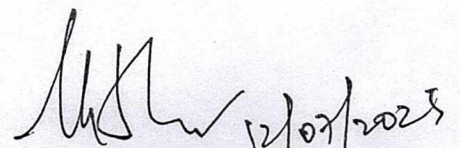
(M.K.Sharma)

Principal Secretary to
Hon'ble the Chief Justice.

No: 536-41/PSY-526 Dated: - 12-07-2023

Copy to the -

1. Registrar General, High Court of J&K and Ladakh, at Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh at Srinagar.
3. Registrar Judicial, High Court Wing Jammu.
4. Registrar Rules, High Court of J&K at Srinagar.
..... For information.
- ✓ 5. Central project coordinator, e-courts High Court of J&K and Ladakh for uploading the same on official website of the High Court.
6. Chief Librarian, High Court of J&K and Ladakh, Jammu/ Srinagar for information and maintaining record of the same.



Principal Secretary to
Hon'ble the Chief Justice